GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1062 TO BE ANSWERED ON 05TH DECEMBER, 2025

PENDING BILLS UNDER AB-PMJAY

1062. SHRI BAPI HALDAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that pending bills under the Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) scheme in the country have crossed Rs. 1.21 lakh crore, as of February, 2025;
- (b) if so, the details thereof; and
- (c) the number of hospitals that have suspended the said scheme, citing pending bills across the country, State-wise?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (c): Under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), settlement of claims is an ongoing process and claims are settled by respective State Health Agencies (SHAs). NHA has laid down guidelines for payment of claim to hospitals within 15 days of claims submission for the intra-state hospitals (hospitals located within State) and within 30 days in case of portability claims (hospitals located outside State). Under AB-PMJAY, empanelment and opting out of the scheme by hospitals is entirely voluntary.
